

Repy of Respondent to
C.P. No. 70/95 recd.
on 12-10-95

ms
10/11/95
(8)

Dated 13.11.95 (27)

Ms. K.V. Nagarkatti, Counsel for the
applicant. Shri R.K. Shetty Counsel for
the respondents along with Shri D.C. Mansda
Asstt. Accounts Officer. C.C.D.A (P) Allahabad.

The learned counsel for the
applicant states that this C.P. has
been filed only for payment of
interest. The learned counsel for the
respondents states that payment
has already been made to the
bank as per letter dated 9.10.95.
The learned Counsel for the
applicant seeks time to verify
the same.

List the case on 4.12.95
for orders on C.P. 70/95.

W. K. Verma
(N.K. Verma)
M(A)

B.S. Hegde
(B.S. Hegde)
M(I)

MS